

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2573

ANSWERED ON:05.12.2000

HIJACKING OF INDIAN AIRLINES PLANE

GANGASANDRA SIDDAPPA BASAVARAJ;GOWDAR MALLIKARJUNAPPA;RENU KUMARI SINGH;Y.S. VIVEKANANDA REDDY

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether CBI has raised the matter of five hijackers of Indian Airlines plane with the Interpol officials during the 69th Annual Conference of the International Organisations held in Athens;
- (b) if so, the details of the assurance given by the Interpol in this regard; and
- (c) the steps taken by the security agencies for nabbing the hijackers?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (CH. VIDYASAGAR RAO)

(a)to(c): The matter of 5 hijackers of the Indian Airlines plane was not taken up with the Interpol officials during the 69th Annual Conference of the International Organisation. However, the matter has been taken up by Interpol, New Delhi with Interpol Headquarters in Lyons, France for issue of Red Corner Notices to all member countries for tracing the absconding 5 hijackers and their associates. The arrest warrants issued by the Court in India were also sent to Interpol Head Office in France. Copies of the arrest warrants were also sent by Interpol, New Delhi, India to Interpol, Islamabad, Pakistan, with a request to trace, arrest and extradite the absconding 7 Pakistani nationals including the 5 hijackers.

The CBI has declared a reward of Rs.10 lakhs to any person for arrest of each of the absconding hijackers and their associates. Wide publicity regarding this has been given in the newspapers and Television. Photographs of the hijackers have been published in the newspapers and telecast on television . Besides this, all information being received from various places about the possible presence of the hijackers are being checked and verified. Efforts are also being made to trace the accused through Interpol and diplomatic channels.